

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

IN

M.A No.112 of 2024 (PB) in OA No.107 of 2020 (PB).

IN THE MATTER OF:

**NEWS ITEM IN INDIAN EXPRESS NEWSPAPER SUNDAY EXPRESS EDITION DATED
28TH JUNE 2020 TITLE GAS LEAK IN AGRO COMPANY CLAIMS LIFE OF ONE**

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Dated: 02.04.2026

Filed By:



**TVS RAGHAVENDRA SREYAS, SIDDHARTH VASUDEV
and BRAHMA PRAKASH SONI
OFFICE: 24, ASHOKA ENCLAVE EXTENSION III
SECTOR 35, FARIDABAD 121003**

|

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

IN

M.A No.112 of 2024 (PB) in OA No.107 of 2020 (PB).

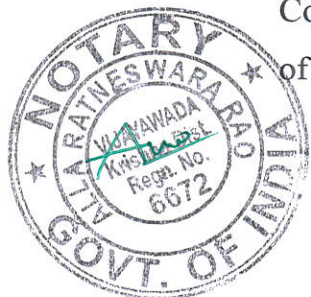
IN THE MATTER OF:

**NEWS ITEM IN INDIAN EXPRESS NEWSPAPER SUNDAY EXPRESS EDITION DATED
28TH JUNE 2020 TITLE GAS LEAK IN AGRO COMPANY CLAIMS LIFE OF ONE**

**AFFIDAVIT FILED BY THE MEMBER SECRETARY, ANDHRA PRADESH
POLLUTION CONTROL BOARD AS PER THE HON'BLE NGT, NEW DELHI
ORDER DT.23.12.2025in M.A No.112 of 2024 (PB) in OA No.107 of 2020 (PB).**

I, S. Sri Saravanan, Son of Shri A. Shanmugam, aged about 52 years, presently working at Vijayawada, do hereby solemnly affirm and state as follows:

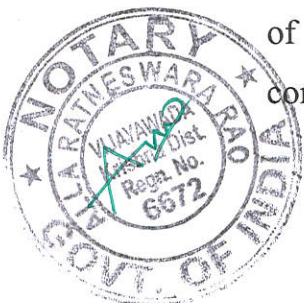
1. I am holding the office of the Member Secretary of Andhra Pradesh Pollution Control Board. The present affidavit is filed in pursuance to the order dated 23.12.2025 of this Hon'ble Tribunal and the contents of the present affidavit are based on the records as maintained by the Pollution Control board.
2. The Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi registered M.A. No.112 of 2024 in OA No.107 of 2020 (PB) in pursuance to and in compliance of the order of the Hon'ble Supreme Court dated 20.10.2021 passed in Civil Appeal No. 1778/2021 in the matter of M/s. SPY Agro Industries Ltd, Nandyala, Andhra Pradesh.
3. It is humbly submitted that a M.A No.112 of 2024 (PB) in OA No.107 of 2020 (PB) has been registered in Hon'ble National Green Tribunal (NGT), New Delhi in pursuance to and in compliance of the order of the Hon'ble Supreme Court dated 20.10.2021 passed in Civil Appeal No. 1778 of 2021 in the matter of M/s. SPY Agro Industries Ltd, Nandyala, Andhra Pradesh.




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A.P. Pollution Control Board
VIJAYAWADA-520 007.

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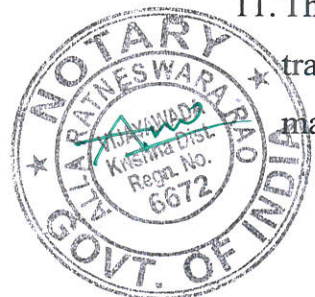
4. The Andhra Pradesh Pollution Control Board (APPCB) submitted affidavits on 22.10.2024, 03.01.2025, 08.11.2025 and 19.12.2025 to the Hon'ble NGT (PB), New Delhi in M. A.No.112 of 2024 in O.A. No. 107 of 2020 (PB) for consideration of the following proposals in order to utilize the EC funds of Rs.51 Lakhs deposited by M/s. SPY Agro Industries Ltd, Nandyala District, Andhra Pradesh:
1. Establishment of Construction and Demolish (C&D) Waste Processing Plant with an amount of Rs.45.50 Lakhs to reuse the Construction and Demolished Waste Generated at Nandyala Municipality, Nandyala; and
 2. To develop Plantation with an amount of Rs.5.5 Lakhs in and around Integrated Infrastructure Development Center (IIDC), Industrial Area, Nandyala, Nandyala District.
5. The Hon'ble NGT vide order dt. 23.12.2025, has approved the above proposals and directed APPCB to ensure immediate prompt action for setting up of the said plant. The Hon'ble NGT (PB) in the order dt. 23.12.2025 directed APPCB to file further progress report in one week before the next date of hearing i.e., on 08.04.2026.
6. In this regard the implementation progress status of the approved action plan is hereunder submitted for kind perusal.
7. The APPCB addressed to the Collector and District Magistrate, Nandyala vide letter dated 04.01.2026, duly deliberating the Hon'ble NGT order dt.23.12.2025 for implementation of the approved action plan for utilization of EC funds, timelines, budget allocation and constitution of a Monitoring committee with the following officials to monitor the progress of installation of the Construction & Demolition (C&D) waste processing plant till commissioning of the plant and completion of plantation work:




MEMBER SECRETARY
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District Collector, Nandyala	Chairman
Concerned Revenue Divisional Officer	Member
Commissioner, Nandyala Municipality	Member
Zonal Manager, APIIC	Member
Environmental Engineer, Regional Office, APPCB, Kurnool	Member

8. Further, the APPCB through the letter dated 04.01.2026 sanctioned an amount of Rs. 51.0 Lakhs to the District collector, Nandyala(Copy of the letter attached as Annexure-I),to initiate necessary action for implementation of the approved action plan for establishment of Construction & Demolition (C&D) waste processing plant and to undertake plantation works.
9. Further, the District Collector, Nandyala was also informed to accord permission and release the amount for taking up the following works.
- Commissioner, Nandyala Municipality – An amount of Rs. 45.50 Lakhs (Rupees Forty Five Lakhs and Fifty Thousand Only) towards the construction and Commissioning of the C&D Plant.
 - Zonal Manager, A.P Industrial Infrastructure Corporation (APIIC), Kurnool – An amount of Rs. 5.50 Lakhs (Rupees Five Lakhs and Fifty Thousand Only) towards plantation works in the IIDC area, Nandyala.
10. Accordingly, the APPCB vide cheque bearing No.324091 dt. 08.01.2026 for an amount of Rs. 51,00,000/- has issued in favour of the Collector and District Magistrate, Nandyala with a request to monitor the progress of the implementation of the above projects and to ensure completion of the works within the stipulated time.
11. The cheque was returned by the District Administration, with a request to transfer the said amount to a separate Bank account, proposed exclusively to maintain the accounts for implementation of the approved action plan for




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A.P. Pollution Control Board
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establishment and commissioning of the Construction & Demolition (C&D) plant and to undertake plantation works.

12. The Collector and District Magistrate, Nandyala opened separate Bank account and requested the APPCB to transfer the amount to the Bank account opened for the purpose. The Bank account details are as follows:

A/c Number: 44843823938

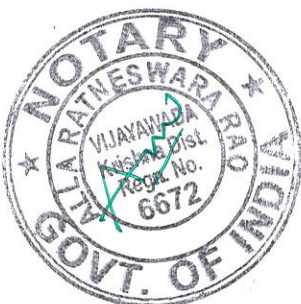
IFSC Code: SBIN0003731

Name: C & D Waste Processing Plant Monitoring Committee.

13. Accordingly, the APPCB vide transaction dt. 29.01.2026 deposited the amount of Rs.51 Lakhs into the "Account of C & D Waste Processing Plant Monitoring Committee". Copy of deposit receipt is placed as Annexure – II.

14. A Monitoring Committee meeting with the constituted members was conducted on 18.02.2026 @ 05.00 P.M at Collector Chamber, Nandyala. After detailed discussions, the Collector and District Magistrate & Chairman of the Monitoring Committee has directed the stakeholders to implement the following recommendations:

1. Directed to provide an area of 3 acres of land for the establishment of C & D waste processing plant at Dump yard, Nandyala and cleaning of site to useful workable condition immediately.
2. Instructed to take Counsel Approval & call for tenders for the establishment of C & D waste processing plant immediately.




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A.P. Pollution Control Board
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3. Directed to complete the installation works of C & D waste processing plant at Municipal dump yard, Nandyala and plan accordingly for erection of C & D waste processing plant on 5th June 2026.
4. Instructed to furnish the stage wise Progress report until commissioning of the C & D waste processing plant at Municipal Dump yard, Nandyala.

(Action: The Commissioner, Nandyala Municipality)

1. Directed to prepare Detailed Project Report for the Plantation in IIDC area in Nandyala.
2. Directed to take the help of Assistant Director, Horticulture, Nandyala for species selection, Procurement & arrangements of drip & sprinklers.
3. Instructed to procure the saplings and complete the plantation June 2026.

(Action: The Zonal Manager, APIIC, Nandyala)

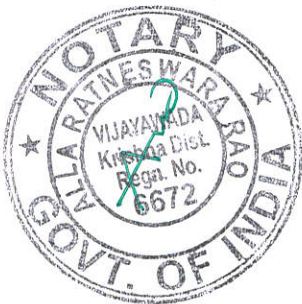
The minutes of the meeting are attached at Annexure – III.

15. The APPCB, Regional Office, Kurnool vide letter dated 24.02.2026 communicated the minutes of the meeting to all the stake holder departments for timely compliance. Copy of the correspondence is attached as Annexure-IV.
16. The APPCB is continuously pursuing the matter with the stakeholder departments to expedite the implementation of the approved action plan. In response to the above, the Municipal Commissioner, Nandyala Municipality vide letter dated 29.03.2026 forwarded the steps taken till date on the implementation progress of the works for establishment of the Construction & Demolition (C&D) Waste Processing Plant. The same is attached as Annexure-V.



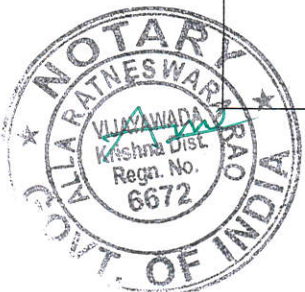

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- a) During the Municipal Budget meeting held in the month of February, 2026 the administrative sanction for establishment of Construction & Demolition (C&D) Waste Processing Plant at Nandyala Municipality was obtained in the month of March, 2026.
- b) During the municipal council meeting held on 18.02.2026 at Nandyala Municipality, the council has passed resolution for allotment of 3 Acres of land at Sy. No. 914/1A1, PV Nagar Dumping Yard, Nandyala and to invite the tenders for establishment and commissioning of Construction & Demolition (C&D) Waste Processing Plant at Nandyala Municipality. The Municipal Council approved resolution (together with translation copy in English) are attached as Annexure-VI.
- c) The Superintending Engineer, Public Health Circle, Ananthapuram approved Technical Sanctions to the Municipal Commissioner, Nandyala Municipality, Nandyala vide letter dated 28.03.2026 on the proposal of the C&D plant in Nandyala with an estimated amount of Rs. 85,00,000/- (Rupees Eighty-Five Lakhs only) for construction and commissioning. The copy of the same is attached as Annexure-VII.
- d) Site clearance work has been taken up at 3 Acres of land allocated for establishment of C&D Waste Processing Plant at Sy. No. 914/1A1, PV Nagar Dumping Yard, Nandyala and the same is in progress. The copy of the photographs is attached as Annexure-VIII.
- e) The implementation progress of the action plan and time bound works for establishment of C&D Waste Processing Plant as reported by the commissioner, Nandyala Municipality (vide letter dated 29.03.2026) is as follows:




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S.No.	Description of activity of the work	Time Schedule	Action Plan
1	a) Administrative sanction by the Municipal Council, Nandyala for site allocation. b) Lifting of Residue Derived Fuel (RDF) material by the Municipality c) Cleaning of site to the useful/workable condition d) Preparation of estimates, obtaining technical sanction from the competent authority	39 days (20-02-2026 to 31.03.2026)	Administrative sanction has been accorded by the Municipal Council for allocating required site. The RDF clearance work is in progress Estimates have been prepared and submitted for technical sanction,
2	a) Finalization of tenders and concluding of agreement.	25 days (01-04-2026 to 25-04-2026)	After obtaining technical sanction tender to be invited
3	Placing of purchasing order for procurement of Machinery, commencement of the work and completion of Earthwork upto basement and preparation of ramp (civil works).	60 days (26-04-2026 to 23-06-2026)	Immediately after Conclusion of Agreement, necessary action is being taken to commence the works in this stage and complete them at the earliest.
4	Fabrication, erection of (i) Conveyer belt, (ii) Mechanical and; (iii) Electrical equipment	60 days (24-06-2026 to 23-08-2026)	Immediately after completion of the Civil work and procurement of work, necessary action is being taken to commence the works in this stage and complete them at the earliest. Immediately after completion of



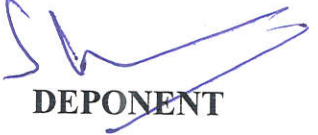
MEMBER SECRETARY
A.P. Pollution Control Board
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			the above stage of work, necessary action is being taken to commence the works in this stage and complete them at the earliest.
5	Testing, trial run and commissioning of the project	15 days (24-08-2026 to 08-09-2026)	Immediately after completion of the fabrication and erection machinery of work, necessary action is being taken to commence the works in this stage and complete them at the earliest.
Total			45.50

- f) Further, reported that efforts are being made to complete the tender process and agreement formalities in the month of April, 2026 and to complete the works within stipulated time.

The above status is furnished in compliance to the Hon'ble NGT, Principal Bench order dated 23.12.2025. The APPCB will abide by all such directions as this Hon'ble Tribunal may deem fit and appropriate.



DEPONENT

MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.

VERIFICATION:

I, the deponent abovenamed, do verify that the contents of the above affidavit are true, no part of it is false and nothing material has been concealed therefrom.

Verified at Vijayawada on this 04th day of April 2026.



Amo
01/04/2026
Alla Ratneswara Rao
B.Com., LL.B
ADVOCATE - NOTARY
Appointed by Central Govt
VIJAYAWADA, Krishna Dt. A.P.



DEPONENT

MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.

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Annexure - I

**ANDHRA PRADESH POLLUTION CONTROL BOARD**

APIIC Colony Road, Gurunanak Colony, Autonagar,
Vijayawada- 520007 Phone. No.0866-2463200,
Website : <https://pcb.ap.gov.in/>

**Lr. No. 52/APPCB/HO/ECS/KNL/2025-****Date:04-01-2026.**

To
The Collector & District Magistrate,
Nandyala,
Nandyala District.

Sir,

Sub: APPCB – HO – ECS – Hon'ble NGT (PB) Order dt. 23.12.2025 in M.A. No. 112/2024 in OA No. 107/2020 – Environmental Compensation paid by M/s. SPY Agro Industries Ltd, Nandyala District to APPCB – Utilization of the amount for Construction and commissioning of the C&D plant in Nandyala Municipality and plantation in IIDC area in Nandyala - Reg.

Ref: Hon'ble NGT (PB) Order dt. 23.12.2025 in M.A. No. 112/2024 in OA No. 107/2020.

It is submitted that M/s S.P.Y. Agro Industry is located at APIIC, New Industrial Estate, Udumulapuram (V), Nandyal (M), Kurnool District and is a grain-based distillery for manufacture of total spirit-134 KLD or 125 KLD Extra neutral alcohol with Cogeneration power plant of capacity 4MW.

Ammonia gas leakage incident took place in the industry on 26.06.2020 (First accident) resulting in death of one person and injury to three workers followed by second such incident in the same industry on 05.08.2020 (Second accident) resulting in one more death.

The A.P. Pollution Control Board issued closure order to the industry on 29.10.2020 for non-compliance of the directions and accidents occurred at the industry. Later, the Board issued temporary revocation of the closure order on 22.07.2021 and subsequent extension upto 07.12.2021.

The Hon'ble NGT (PB) took the matter suo moto through O.A No. 107 of 2020 based on the News item published in the local daily "Indian Express Sunday Express" dated 28.06.2020 titled "Gas Leak in Agro Company Claims life of one".

The Hon'ble NGT constituted a joint committee to inspect the industry and to furnish report. Accordingly, the joint committee furnished the report dt: 28.10.2020 and suggested remedies to avert such accidents in future. Further, the committee has assessed Environmental Compensation of Rs. 51 Lakhs for the second accident. The Hon'ble NGT vide order dt: 08.01.2021 in O.A No. 107 of 2020 accepted the joint committee report and the compensation assessed for damage caused to the environment.

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The industry filed Civil Appeal No. 1778 of 2021 before the Hon'ble Supreme Court of India. The Hon'ble Supreme Court vide order dt: 02.07.2021 directed the industry to deposit an amount of Rs. 51 Lakhs in terms of the Hon'ble NGT before the appropriate authority in three instalments, payable on or before 20 July 2021, 20 August 2021 and 10 September 2021 and the appellant shall produce proof of deposit before the Registry of the Court.

The industry has deposited EC amount of Rs. 51 Lakhs to APPCB and Learned Council for appellant filed proof of amount deposited in APPCB to the Hon'ble Supreme Court.

The Hon'ble Supreme Court heard the matter and disposed the Civil Appeal No. 1778/2021 vide order dt: 20.10.2021. The operative part of the order is as follows –

The operative part of the order is as follows –

“.....

6. In order to enable the NGT to have control over the manner in which the funds would be utilized, we direct the APPCB to place before the NGT, within a period of six weeks from the date of receipt of this order, a statement indicating the manner in which the funds which have been deposited by the appellant would be utilized for purposes beneficial to the environment.

7. We request the NGT to ensure that the funds are properly utilized by APPCB. We close the appeal as we are in agreement with the reasons which weighed with the NGT in affirming the report of the Joint Committee insofar as the culpability of the appellant and the levy of compensation are concerned.

The appeal is disposed of”.

Subsequently, a M.A No.112 of 2024 (PB) in OA No.107 of 2020 (PB) has been registered in Hon'ble National Green Tribunal (NGT), New Delhi in pursuance to and in compliance of the order of the Hon'ble Supreme Court dated 20.10.2021 passed in Civil Appeal No. 1778 of 2021 in the matter of M/s. SPY Agro Industries Ltd, Nandyala, Andhra Pradesh.

The APPCB submitted an affidavit on 19.12.2025 before the Hon'ble NGT (PB), New Delhi in M. A. No. 112 of 2024 in O.A. No. 107 of 2020 for consideration of the following proposals in order to utilize the EC funds of Rs. 51 Lakhs paid by M/s. SPY Agro Industries Ltd:

1. Establishment of Construction and Demolish (C&D) Waste Processing Plant with an amount of Rs. 45.50 Lakhs to Reuse the Construction and Demolished Waste Generated at Nandyala Municipality, Nandyala as proposed by Nandyala Municipality
2. The plantation work with an estimated cost of Rs. 5.5 lakhs in an area of about 0.6 Acres in IIDC area in Nandyala with tall indigenous plants in addition to 1.0 km of avenue plantation is scheduled for completion during the ensuing monsoon season from June 2026 to September 2026.

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The following action plan was submitted in the affidavit filed before the Hon'ble NGT for establishment of the Construction and Demolition waste processing unit in Nandyala Municipality:

S. No.	Description of activity of the work	No. of days required for completion of each stage of work	Amount (Rs. in Lakhs)
1	a. Administrative sanction by the Municipal Council, Nandyala for site allocation. b. Lifting of Residue Derived Fuel (RDF) material by the Municipality c. Cleaning of site to the useful/workable condition	45 days (24-12-2025 to 06-02-2026)	02.00
2	Preparation of estimates, obtaining technical sanction from the competent authority and finalization of tenders and concluding of agreement.	31 days (07-02-2026 to 09-03-2026)	--
3	Placing of purchasing order for procurement of Machinery, commencement of the work and completion of Earthwork upto basement and preparation of ramp (civil works).	90 days (10-03-2026 to 07-06-2026)	08.20
4	Fabrication, erection of i. Conveyer belt, ii. Mechanical and; iii. Electrical equipment	60 days (08-06-2026 to 06-08-2026)	33.00
5	Testing, trial run and commissioning of the project	30 days (07-08-2026 to 05-09-2026)	02.30
Sub Total			45.50
6	Plantation in IIDC area in Nandyala	Ensuing monsoon season from June 2026 to September 2026	5.50
Total			51.00

It was also submitted before the Hon'ble NGT that a Monitoring Committee would be constituted with the following officials monitor the progress of installation of C&D waste processing plant till commissioning of the plant and completion of plantation work.

District Collector, Nandyala	Chairman
Concerned Revenue Divisional Officer	Member

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Commissioner, Nandyala Municipality	Member
Zonal Manager, APIIC, Kurnool	Member
Environmental Engineer, Regional Office, APPCB, Kurnool	Member

The Hon'ble NGT, vide order dt.23.12.2025, has approved the proposal for construction of C& D waste processing plant and plantation work and directed the APPCB to ensure immediate prompt action for setting up of the plant.

In view of the above, an amount of Rs. 51.00 Lakhs is hereby released to the District Collector, Nandyala to initiate necessary action for the implementation of the approved action plan for the establishment of the Construction & Demolition (C&D) plant and to undertake plantation works.

The District Collector, Nandyala is also requested to accord permission and release amount for taking up the following works:

1. Commissioner, Nandyala Municipality – An amount of Rs. 45.50 Lakhs (Rupees Forty-Five Lakhs and Fifty Thousand only) towards the construction and commissioning of the C&D plant.
2. Zonal Manager, APIIC, Kurnool – An amount of Rs. 5.50 Lakhs (Rupees Five Lakhs and Fifty Thousand only) towards plantation works in the IIDC area, Nandyala.

The District Collector, Nandyala is further requested to monitor the progress of implementation of the above projects and to ensure completion of the works within the stipulated time.

S SRISARAVANAN, I.F.S
MEMBER SECRETARY

Copy to:

1. The CEE, APPCB, HO, Vijayawada for information.
2. The JCEE, APPCB, ZO, Kurnool for information and necessary action.
3. The EE, APPCB, RO, Kurnool for information.

Annexure - II



STATEMENT OF ACCOUNT

STATE BANK OF INDIA

NUNEPALLI

KURNOOL- CUDDAPAH ROAD NUNEPALLI

NANDYAL KURNOOL ANDHRA PRADESH

Pin Code 518502

C AND D WASTE PROCESSING PLANT MONITORING
COMMITTEE
DISTRICT COLLECTORATE NANDYAL

Branch Code : 3731
Branch Email : sbi.03731@sbi.co.in
Branch Phone : 9247500335

DISTRICT COLLECTORATE NANDYAL

Kurnool
Pin Code 518502

Date of Statement : 29-01-2026
Time of Statement : 13:37:58
Cleared Balance : 51,00,001.00CR
Uncleared Amount : 0.00
+MOD Bal : 0.00
Limit : 0.00
Monthly Avg Balance : 0.00
Interest Rate : 2.50 % p.a.
Drawing Power : 0.00
Account Open Date : 19-01-2026

CIF No : 92341669377
Account No : 44843823938
Product : REGULAR SB CHQ-ENTITIES
SBIN0003731
IFSC Code : SBIN0003731
MICR Code : 518002104
Currency : INR
Account Status : OPEN
Nominee Name :
CKYC No : Not Available
Email : Not Available

Statement From : 28-01-2026 To 29-01-2026

Post Date	Value Date	Description	Cheque No/Reference	Debit	Credit	Balance
		BROUGHT FORWARD				0.00
29-01-2026	29-01-2026	DEP TFR UPI/CR/291667267691/PATTIPAT/ SBIN/9966212730/Paym 0097735162098 AT 03731 NUNEPALLI			1.00	1.00CR
29-01-2026	29-01-2026	CHQ TRFR FROM 0044683231932 OF ANDHRA PRADESH POLLUTI AT 03731 NUNEPALLI	324093		51,00,000.00	51,00,001.00 CR
		CLOSING BALANCE				51,00,001.00 CR

Statement Summary :

28-01-2026 To 29-01-2026

Brought Forward	Dr Count	Cr Count	Total Debits	Total Credits	Closing Balance
0.00	0	2	0.00	51,00,001.00	51,00,001.00CR

In Case Your Account Is Operated By A Letter Of Authority/Power Of Attorney Holder Please Check The Transaction With Extra Care

Last transaction date and time appearing in this statement is 29-01-2026 & 12:57:06:12

---END OF STATEMENT---

Annexure - III

MINUTES OF THE MONITORING COMMITTEE FOR MONITORING OF CONSTRUCTION & COMMISSIONING OF C& D WASTE PROCESSING PLANT AT MUNICIPAL DUMP YARD, NANDYAL AND PLANTATION IN IIDC AREA IN NANDYALA, CONVENED UNDER THE CHAIRMANSHIP OF THE DISTRICT COLLECTOR OF NANDYAL, HELD ON 18.02.2026 AT 05:00 PM IN THE COLLECTOR'S CHAMBER OF THE COLLECTORATE, NANDYAL

The following members have attended the meeting:

1. Smt. Rajakumari Ganiya, I.A.S., Collector and District Magistrate & Chairman of Monitoring Committee for monitoring of construction & commissioning of C&D waste processing plant at Municipal dump yard, Nandyal and plantation in IIDC area in Nandyal.
 2. Sri C.Viswanath, the Revenue Divisional Officer, Nandyal.
 3. Sri B.Seshanna, the Commissioner, Nandyal Municipality, Nandyal.
 4. Sri Y.Madhusudhan Reddy, the Zonal Manager, APIIC, Nandyal.
 5. Sri P.V.Kishore Reddy, the Environmental Engineer, APPCB, Regional Office, Kurnool.
1. The Environmental Engineer from the A.P. Pollution Control Board's Regional Office in Kurnool extended a warm welcome to the Chairman of the Monitoring Committee & the Collector and District Magistrate of Nandyal, along with other committee members, at the start of the meeting. The Environmental Engineer provided an overview of the meeting's goals, which includes the Hon'ble NGT, vide order dt.23.12.2025, has approved the proposal for construction of C& D waste processing plant at Municipal dump yard, Nandyal and directed the APPCB to ensure immediate prompt action for setting up of the C&D plant and plantation in IIDC area in Nandyala. Sanction is hereby accorded to transfer an amount of Rs.51,00,000/- (Rupees Fifty-One Lakhs only) to the Collector & District Magistrate, Nandyala District from the account of Environmental Compensation amount paid by M/s. S.P.Y Agro Industries Limited, Nandyala district.

S.No.	Description of activity of the work	No. of days required for completion of each stage of work	Amount (Rs. In Lakhs)
1.	a) Administrative sanction by the Municipal Council, for site Nandyala allocation. b) Lifting of Residue Derived Fuel (RDF) material by the Municipality c) Cleaning of site to the useful workable condition	45 days (24-12-2025 to 06-02-2026)	02.00
2.	Preparation of estimates, obtaining	31 days	---

	technical sanction from the competent authority and finalization of tenders and concluding of agreement	(07-02-2026 to 09-03-2026)	
3.	Placing of purchasing order for procurement of Machinery, commencement of the work and completion of Earthwork upto basement and preparation of ramp (civil works).	90 days (10-03-2026 to 07-06-2026)	08.20
4.	Fabrication, erection of (i) Conveyer belt, (ii) Mechanical and; (iii) Electrical equipment	60 days (08-06-2026 to 06-08-2026)	33.00
5.	Testing, trial run and of the commissioning project	30 days (07-08-2026 to 05-09-2026)	02.30
Sub Total			45.50
6.	Plantation in IIDC area in Nandyala	Ensuing monsoon season from June 2026 to September 2026	5.50
Total			51.00

Further informed that the APPCB, Board Office, Vijayawada on 29.01.2026 has transferred the amount of Rs.51 Lakhs into the Account of C & D Waste Processing Plant Monitoring Committee.

A/c Number: 44843823938

IFSC Code: SBIN0003731

Name: C & D Waste Processing Plant Monitoring Committee.

After detailed discussion, the Chairman has directed the stakeholders to implement the following recommendations:

1. Directed to provide an area of 3 acres of land for the establishment of C & D waste processing plant at Dump yard, Nandyal and Cleaning of site to the useful workable condition immediately.
2. Instructed to take Counsel Approval & call for tenders for the establishment of C & D waste processing plant immediately.
3. Directed to complete the installation works of C & D waste processing plant at Municipal dump yard, Nandyal and plan accordingly for erection of C & D waste processing plant on 5th June 2026.
4. Instructed to furnish the stage wise Progress report until commissioning of the C & D waste processing plant at Municipal Dump yard, Nandyal.

(Action: The Commissioner, Nandyal Municipality)

16

1. Directed to prepare Detailed Project Report for the Plantation in IIDC area in Nandyal.
2. Directed to take the help of Assistant Director, Horticulture, Nandyal for species selection, Procurement & arrangements of Drip & Sprinklers.
3. Instructed to procure the saplings and complete the plantation June 2026.

(Action: The Zonal Manager, APIIC, Nandyal)

At last, the EE, APPCB has ended with vote of thanks.



Annexure - IV

APPCB HO Legal <hopcblegal@gmail.com>

APPCB – RO – KNL – Hon'ble NGT (PB) Order dt.23.12.2025 in M.A.No.112/2024 in O.A.No.107/2020 – Environmental compensation amount paid by M/s SPY Agro Industries Ltd., Nandyala District - Utilization towards construction and Commissioning of the C&D processing plant in Nandyala Municipality and plantation in IIDC area in Nandyala – The Collector and District Magistrate, Kurnool has conducted the Monitoring Committee meeting on 18.02.2026 @ 05.00 P.M at Collector Chamber, Nandyal with stakeholders - Minutes – Communicated – Reg.

1 message

APPCB RO KNL <pcbkurnoolro@gmail.com>

Tue, Feb 24, 2026 at 12:12 PM

To: membersecy@appcb.gov.in

Cc: unit2-ee2@appcb.gov.in, unit2-jcee@appcb.gov.in, APPCB HO Legal <hopcblegal@gmail.com>, ee-legal@appcb.gov.in, cao@appcb.gov.in, zm.kur.apiic@nic.in, mc nandyal <mc.nandyal@cdma.gov.in>, Revenue Divisional Officer Nandyal <rdonandyal@gmail.com>, collector_nandyal@ap.gov.in

Respected Sir,

It is to submit that, the Monitoring Committee meeting has been conducted on 18.02.2026 @ 05.00 P.M at Collector Chamber, Nandyal and the minutes of the meeting is herewith submitted for kind perusal.

With regards,
EE, APPCB,
RO, Kurnool

3 attachments **8. Bank statement.pdf**
243K **Communication of Minutes.pdf**
388K **Spy agro Approved Minutes of the meeing held on 18.02.2026.pdf**
200K

MINUTES OF THE MONITORING COMMITTEE FOR MONITORING OF CONSTRUCTION & COMMISSIONING OF C& D WASTE PROCESSING PLANT AT MUNICIPAL DUMP YARD, NANDYAL AND PLANTATION IN IIDC AREA IN NANDYALA, CONVENED UNDER THE CHAIRMANSHIP OF THE DISTRICT COLLECTOR OF NANDYAL, HELD ON 18.02.2026 AT 05:00 PM IN THE COLLECTOR'S CHAMBER OF THE COLLECTORATE, NANDYAL

The following members have attended the meeting:

1. Smt. Rajakumari Ganiya, I.A.S., Collector and District Magistrate & Chairman of Monitoring Committee for monitoring of construction & commissioning of C&D waste processing plant at Municipal dump yard, Nandyal and plantation in IIDC area in Nandyal.
2. Sri C.Viswanath, the Revenue Divisional Officer, Nandyal.
3. Sri B.Seshanna, the Commissioner, Nandyal Municipality, Nandyal.
4. Sri Y.Madhusudhan Reddy, the Zonal Manager, APIIC, Nandyal.
5. Sri P.V.Kishore Reddy, the Environmental Engineer, APPCB, Regional Office, Kurnool.

1. The Environmental Engineer from the A.P. Pollution Control Board's Regional Office in Kurnool extended a warm welcome to the Chairman of the Monitoring Committee & the Collector and District Magistrate of Nandyal, along with other committee members, at the start of the meeting. The Environmental Engineer provided an overview of the meeting's goals, which includes the Hon'ble NGT, vide order dt.23.12.2025, has approved the proposal for construction of C& D waste processing plant at Municipal dump yard, Nandyal and directed the APPCB to ensure immediate prompt action for setting up of the C&D plant and plantation in IIDC area in Nandyala. Sanction is hereby accorded to transfer an amount of Rs.51,00,000/- (Rupees Fifty-One Lakhs only) to the Collector & District Magistrate, Nandyala District from the account of Environmental Compensation amount paid by M/s. S.P.Y Agro Industries Limited, Nandyala district.

S.No.	Description of activity of the work	No. of days required for completion of each stage of work	Amount (Rs. In Lakhs)
1.	a) Administrative sanction by the Municipal Council, for site Nandyala allocation. b) Lifting of Residue Derived Fuel (RDF) material by the Municipality c) Cleaning of site to the useful workable condition	45 days (24-12-2025 to 06-02-2026)	02.00
2.	Preparation of estimates, obtaining	31 days	---

19

	technical sanction from the competent authority and finalization of tenders and concluding of agreement	(07-02-2026 to 09-03-2026)	
3.	Placing of purchasing order for procurement of Machinery, commencement of the work and completion of Earthwork upto basement and preparation of ramp (civil works).	90 days (10-03-2026 to 07-06-2026)	08.20
4.	Fabrication, erection of (i) Conveyer belt, (ii) Mechanical and; (iii) Electrical equipment	60 days (08-06-2026 to 06-08-2026)	33.00
5.	Testing, trial run and of the commissioning project	30 days (07-08-2026 to 05-09-2026)	02.30
Sub Total			45.50
6.	Plantation in IIDC area in Nandyala	Ensuing monsoon season from June 2026 to September 2026	5.50
Total			51.00

Further informed that the APPCB, Board Office, Vijayawada on 29.01.2026 has transferred the amount of Rs.51 Lakhs into the Account of C & D Waste Processing Plant Monitoring Committee.

A/c Number: 44843823938

IFSC Code: SBIN0003731

Name: C & D Waste Processing Plant Monitoring Committee.

After detailed discussion, the Chairman has directed the stakeholders to implement the following recommendations:

1. Directed to provide an area of 3 acres of land for the establishment of C & D waste processing plant at Dump yard, Nandyal and Cleaning of site to the useful workable condition immediately.
2. Instructed to take Counsel Approval & call for tenders for the establishment of C & D waste processing plant immediately.
3. Directed to complete the installation works of C & D waste processing plant at Municipal dump yard, Nandyal and plan accordingly for erection of C & D waste processing plant on 5th June 2026.
4. Instructed to furnish the stage wise Progress report until commissioning of the C & D waste processing plant at Municipal Dump yard, Nandyal.

(Action: The Commissioner, Nandyal Municipality)

20

1. Directed to prepare Detailed Project Report for the Plantation in IIDC area in Nandyal.
2. Directed to take the help of Assistant Director, Horticulture, Nandyal for species selection, Procurement & arrangements of Drip & Sprinklers.
3. Instructed to procure the saplings and complete the plantation June 2026.

(Action: The Zonal Manager, APIIC, Nandyal)

At last, the EE, APPCB has ended with vote of thanks.

MUNICIPAL ADMINISTRATION DEPARTMENT

From
Sri B.Seshanna,
Commissioner,
Nandyal Municipality,
NANDYAL - 518 501.

To
The Environmental Engineer,
Regional Pollution Control Board,
Kurnool.

Annexure - V**Lr.Roc.No. NDLMC-ENGS/118/2026 Approved date**

Sir,

Sub:- Nandyal Municipality – Submission of action plan regarding Construction & Demolition (C&D) Waste Processing Plant in Nandyal Municipality – Reg.

- Ref:-** 1) Request received from the Regional Pollution Control Board, Kurnool
2) This Office Lr.RocNo.07/2020/E1,Dated.28.12.2024.
3) Instructions issued by the A.P Pollution Control Board Officials during the Video Conference held on 30.10.2025.
4) E-mail communication from APPCB–RO–KNL: Request to furnish with Regard to establishment of C&D Plant – Reg.
5) APPCB, H.O,Vijayawada Proc.No.52/APPCB/HO/ECS/KNL/2023-24-1194, Dated:04-01-2026.
6) Online transfer of Amount Rs.51 Lakhs from the account of APPCB, Board Office, Vijayawada as credited to the Account of C&D Waste Processing Plant Monitoring Committee on 29.01.2026.
7) T.O. Letter dated.29.01.2026.
8) Monitoring Committee meeting held on 18.02.2026 @ 05.00 P.M.
9) Minutes of the meeting approved on 21.02.2026.
10) Minutes of the Monitoring Committee meeting communicated on 24.02.2026.
11) Lr. No. APPCB/RO/KNL/NGT/107/2020/2026, Dt. 17.03.2026

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With reference to the letter reference 11th cited, the detailed information requested by regarding the present status of the Construction & Demolition (C&D) Waste Processing Plant is submitted herewith for perusal and necessary action:

1. As per the request of the PCB Regional Office and the instructions of the Hon'ble District Collector and Chairman of the C&D Processing Plant Committee, an extent of 3.00 acres of land has been allotted in Sy. No. 914/1A1 for establishment of the C&D Waste Processing Plant.
2. A Council Resolution has also been passed by the Municipal Council for calling tenders and further processing of the work.
3. Site clearance work has been taken up and is in progress.
4. The following action plan is proposed for establishment of the Construction and Demolition Waste Processing Unit in Nandyal Municipality:

S. No.	Description of activity of the work	Time Schedule	Action Plan
1	<p>a) Administrative sanction by the Municipal Council, Nandyala for site allocation.</p> <p>b) Lifting of Residue Derived Fuel (RDF) material by the Municipality</p> <p>c) Cleaning of site to the useful/workable condition</p> <p>d) Preparation of estimates, obtaining technical sanction from the competent authority</p>	<p>39 days (20-02-2026 to 31.03.2026)</p>	<p>Administrative sanction has been accorded by the Municipal Council for allocating required site. The RDF clearance work is in progress. Estimates have been prepared and submitted for technical sanction,</p>
2	<p>a) Finalization of tenders and concluding of agreement.</p>	<p>25 days (01-04-2026 to 25-04-2026)</p>	<p>After obtaining of Technical sanction tender to be invited</p>
3	<p>Placing of purchasing order for procurement of Machinery, commencement of the work and completion of Earthwork upto basement and preparation of ramp (civil works).</p>	<p>60 days (26-04-2026 to 23-06-2026)</p>	<p>Immediately after Conclusion of Agreement, necessary action is being taken to commence the works in this stage and complete them at the earliest.</p>
4	<p>Fabrication, erection of</p> <p>(i) Conveyer belt, (ii) Mechanical and; (iii) Electrical equipment</p>	<p>60 days (24-06-2026 to 23-08-2026)</p>	<p>Immediately after completion of the Civil work and procurement of work, necessary action is being taken to commence the works in this stage and complete them at the earliest.</p>

			Immediately after completion of the above stage of work, necessary action is being taken to commence the works in this stage and complete them at the earliest.
5	Testing, trial run and commissioning of the project	15 days (24-08-2026 to 08-09-2026)	Immediately after completion of the fabrication and erection machinery of work, necessary action is being taken to commence the works in this stage and complete them at the earliest.
Total			45.50

As stated above, in respect of the works under various stages, due to the Municipal Budget Meeting held in the month of February, the administrative sanction was obtained in the month of March. Subsequently, the estimates were prepared and submitted to the Superintending Engineer, Anantapur, for technical sanction and tender processing. Efforts are being made to complete the tender and agreement formalities in the month of April and to complete the works before the ensuing monsoon season.

Yours faithfully,

Commissioner,
Nandyal Municipality

Copy submitted to the Collector & District Magistrate, Nandyal for information,
Copy submitted to the Superintending Engineer PH Circle Anathapuramu

కొన్ని చర్చానీయాంశము Annexure - VI

కర్నూలు మరియు నంద్యాల ఉమ్మడి జిల్లాల ప్రాంతీయ కాలుష్య నియంత్రణ మండలి కార్యనిర్వాహక ఇంజనీర్ గారు, నంద్యాల మున్సిపాలిటీ ఎగ్జిక్యూటివ్ అధికారి వారిని తేదీ :09-12-2024 న నంద్యాల మున్సిపల్ కార్యాలయంలో కలసి, నంద్యాల మున్సిపాలిటీ పరిధిలో పర్యావరణహితమైన పనులు చేపట్టటకు గాను కాలుష్య నియంత్రణ మండలి వారి నుండి రూ.45.50 లక్షలు మంజూరు చేయబడరాయని తెలియజేశారుకనుగుణంగా అందు .. సదరు మొత్తాన్ని వినియోగించుటకు సంబంధించిన పర్యావరణహిత పనుల ప్రతిపాదనలు నంద్యాల పురపాలక సంఘము నుండి ప్రాంతీయ కాలుష్య నియంత్రణ మండలి వారికి పంపవలసినదిగా ఎగ్జిక్యూటివ్ అధికారి వారిని కోరడమైనది.

పైన తెలిపిన విధంగా, ఉమ్మడి జిల్లాల కాలుష్య నియంత్రణ మండలి కార్యనిర్వాహక ఇంజనీర్ వారి సూచనల మేరకు మంజూరు చేయనున్న రూ.45.50 లక్షల నిధులకు సంబంధించి, నంద్యాల మున్సిపాలిటీ ద్వారా తేదీ: 11-12-2024 న మూడు పనులకు గాను రూ.45.50 లక్షల అంచనాలతో ప్రతిపాదనలు పంపడం జరిగినది. అయితే, సదరు ప్రతిపాదనలను కాలుష్య నియంత్రణ మండలి వారు పరిశీలించి, నేషనల్ గ్రీన్ ట్రిబ్యూనల్ వారి సూచనలను దృష్టిలో ఉంచుకొని, తడి మరియు పొడి చెత్తల ప్రాసెసింగ్ లేదా కన్వర్షన్ అండ్ డెమోలిషన్ మెటీరియల్ ప్రాసెసింగ్కు సంబంధించిన ఇతర పర్యావరణహితమైన మూడు రకాల పనులకు సంబంధించి కొత్తగా ప్రతిపాదనలు తయారుచేసి మరల పంపవలసినదిగా మాఖికంగా సూచించడం జరిగినది. సదరు సూచనల మేరకు, తేదీ: 28-12-2024 న ఈ క్రింద తెలిపిన విధంగా మూడు రకాల పనులకు గాను రూ.45.50 లక్షల అంచనాలు తయారు చేసి ప్రతిపాదనలు ఈ క్రింది విధంగా పంపడం జరిగినది.

క్ర.సంఖ్య .	ప్రతిపాదించిన పని పేరు	అంచనా మొత్తము) రూ.
1.	Providing of required Facilities (CC Plot forms, Leachet Collection Pits and Vibrated Screen) For avoiding of Soil contamination by Wet Waste processing.	45,00,000/-
2.	Providing of C&D plant for Processing and recycling of Construction and Demolish Waste.	45,00,000/-
3.	Site Clearance (Nearly 1.50Acre) by Lifting and Disposal of existing old manure soils both sides (Back and Front) of ABC Shed in Existing Dump Yard.	45,00,000/-

పై తెలిపిన ప్రతిపాదనలలో రాష్ట్ర కాలుష్య నియంత్రణ మండలి మెంబర్ సెక్రటరీ వారు పరిశీలించి, నేషనల్ గ్రీన్ ట్రిబ్యూనల్ వారి సూచనలను దృష్టిలో ఉంచుకొని క్రమ సంఖ్య-2 లో పేర్కొన్న పనికి అనగా కన్వర్షన్ అండ్ డెమోలిషన్ మెటీరియల్ ప్రాసెసింగ్ ప్లాంట్ ఏర్పాటు చేయవలసినవి మాఖికంగా తెలియజేశారు. రాష్ట్ర కాలుష్య నియంత్రణ మండలి మెంబర్ సెక్రటరీ వారు తెలియజేసిన సూచనల మేరకు, కన్వర్షన్ మరియు డెమోలిషన్ మెటీరియల్ను ప్రాసెసింగ్ చేసి, సదరు మెటీరియల్ను తిరిగి పునర్వినియోగం చేసుకొనుటకు అవసరమైన ఏర్పాట్లు చేసుకోవాలని ప్రాంతీయ కాలుష్య నియంత్రణ మండలి వారు తెలియజేయడమైనది. అందుననుసరించి, కన్వర్షన్ మరియు డెమోలిషన్ మెటీరియల్ను ప్రాసెసింగ్ చేసి, ప్రాసెసింగ్ చేసిన మెటీరియల్ను పునర్వినియోగం చేసుకునే విధంగా కావలసిన ఏర్పాట్లకు గాను అంచనాలు తయారు చేయగా, మొత్తం వ్యయం రూ.85.00 లక్షలుగా నిర్ధారించబడినది. సదరు అంచనాలతో కూడిన ప్రతిపాదనలను లేఖ నం. Roc.No.07/2020/E1, తేదీ: 14-11-2025 న ప్రాంతీయ కాలుష్య నియంత్రణ మండలి వారికి పంపడం జరిగినది.


పైన తెలిపిన ప్రతిపాదనలకు అనుసరించి, రాష్ట్ర కాలుష్య నియంత్రణ మండలి వారు సివిల్, మెకానికల్ మరియు ఎలక్ట్రికల్ పనులకు సంబంధించిన షెడ్యూల్ను గౌరవ నేషనల్ గ్రీన్ ట్రిబ్యూనల్ వారికి తేదీ :23-12-2025 సమర్పిస్తూ, సదరు నివేదికలో సూచించిన విధంగా కస్ట్రక్షన్ అండ్ డెమోలిషన్ వేస్ట్ ప్రాసెసింగ్ ప్లాంట్ పనులను సత్వరమే అమలు చేయవలసినదిగా ఆదేశిస్తూ, సదరు పనుల పర్యవేక్షణకు గాను గౌరవ జిల్లా కలెక్టర్ గారు చైర్పర్సన్ గా మరియు సభ్యులుగా, నంద్యాల రెవెన్యూ డివిజన్ అధికారి, మున్సిపల్ కమిషనర్, నంద్యాల, జోనల్ మేనేజర్ ఏపీఐఐసి మరియు ప్రాంతీయ కాలుష్య నియంత్రణ మండలి కార్యనిర్వాహక ఇంజనీర్ గారితో ఒక కమిటీని ఏర్పాటు చేయడం జరిగినది అదేవిధంగా, సదరు పనులను వెంటనే చేపట్టవలసినదిగా ఆదేశిస్తూ, మొదటి విడతగా రూ.45.50 లక్షలు మంజూరు చేయడం జరిగినది మిగిలిన రూ.39.50 లక్షలను ఆంధ్ర ప్రదేశ్ రాష్ట్ర కాలుష్య నియంత్రణ మండలి నిధుల నుండి చెల్లించగలమని తెలియజేస్తూ, రాష్ట్ర కాలుష్య నియంత్రణ మండలి మెంబర్ సెక్రటరీ గారి ఉత్తర్వుల లేఖ నెం.52/APPCB/HO/ECS/KNL/2025, తేదీ:04-01-2026 న గా జిల్లా కలెక్టర్ గారికి మరియు నంద్యాల మున్సిపల్ కమిషనర్ వారికి ఉత్తర్వులు జారీ చేయడం జరిగినది.

జిల్లా ప్రాంతీయ పర్యావరణ ఇంజనీరు వారు 13-2-26న పంపిన లేఖ మేరకు కస్ట్రక్షన్ అండ్ డెమోలిషన్ వేస్ట్ ప్రాసెసింగ్ ప్లాంట్ కమిటీ చైర్మన్ అయినటువంటి గా.జిల్లా కలెక్టర్ గారి ఆధ్వర్యంలో కమిటీ మెంబర్స్ అయినటువంటి నంద్యాల పట్టణ రెవెన్యూ డివిజన్ ఆఫీసర్ గారు, నంద్యాల మున్సిపల్ కమిషనర్ గారు, ఏపీఐఐసి జోనల్ మేనేజర్ గారు మరియు జిల్లా ప్రాంతీయ కాలుష్య నియంత్రణ మండలి కార్యనిర్వాహక ఇంజనీర్ వారి తో చైర్మన్ మరియు జిల్లా కలెక్టర్ గారి అధ్యక్షతన మొదటి రివ్యూ మీటింగ్ 18-02-26 న గౌరవ జిల్లా కలెక్టర్ గారి ఛాంబర్ నందు సమావేశం ఏర్పాటు చేయడమైనదని ప్రాంతీయ పర్యావరణ ఇంజనీర్ వారు అందరూ కమిటీ మెంబర్లకు లేఖ పంపడం జరిగినది.


సదరు జిల్లా ప్రాంతీయ కాలుష్య నియంత్రణ మండలి కార్యనిర్వాహక ఇంజనీర్ వారి లేఖ మేరకు గౌరవ జిల్లా కలెక్టర్ మరియు కమిటీ చైర్మన్ వారి అధ్యక్షతన 18 ఫిబ్రవరి 2026న గౌరవ జిల్లా కలెక్టర్ గారి కార్యాలయం నందు అందరు కమిటీ మెంబర్ల ఆధ్వర్యంలో కస్ట్రక్షన్ అండ్ డెమోలిషన్ వేస్ట్ ప్రాసెసింగ్ ప్లాంట్ కు సంబంధించిన పనుల పురోగతి మీద చర్చించడం జరిగినది, సదరు పనులకు సంబంధించిన వివిధ దశల వారి పనులకు ఇదివరకే షెడ్యూల్ ను నిర్ణయించి గౌరవ నేషనల్ గ్రీన్ ట్రిబ్యూనల్ వారికి పంపడం జరిగినది, సదరు షెడ్యూల్ నందు కస్ట్రక్షన్ డెమోలిషన్ వేస్ట్ ప్రాసెసింగ్ ప్లాంటును సెప్టెంబర్ నెలలోపు పూర్తి చేయగలవారమని షెడ్యూల్ ఇవ్వడం జరిగినది, కానీ గౌరవ చైర్మన్ మరియు జిల్లా కలెక్టర్ వారు సదరు పనులను జూన్ నెలలోపు పూర్తి చేయవలసిన ఆదేశించడం జరిగినది, మరియు సదరు పనులను చేపట్టుటకు ప్రాంతీయ కాలుష్య నియంత్రణ మండలి వారు ఏవీ నగర్ దగ్గర ఉన్నటువంటి సాలిడ్ వేస్ట్ ప్రాసెసింగ్ ప్లాంట్ నందు మూడు ఎకరముల స్థలమును కేటాయించాలని జిల్లా కలెక్టర్ గారికి తెలియజేయడం జరిగినది, సదరు విషయమును జిల్లా కలెక్టర్ గారు మున్సిపల్ కమిషనర్ వారికి సదరు పనులకు అవసరమగు మూడు ఎకరముల స్థలమును తప్పనిసరిగా కేటాయించి సదరు పనులను తక్షణమే ప్రారంభించుటకు దర్యలు తీసుకోవాలని ఆదేశించడం జరిగినది.

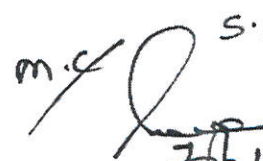
గౌరవ నేషనల్ గ్రీన్ ట్రిబ్యూనల్ వారి సూచనల మేరకు మరియు పై ఉత్తర్వులకు లోబడి, జిల్లా కలెక్టర్ గారి ఆదేశాల ప్రకారం, కస్ట్రక్షన్ అండ్ డెమోలిషన్ వేస్ట్ ప్రాసెసింగ్ ప్లాంట్ను నంద్యాల పట్టణంలోని పీవీ నగర్ డంపింగ్ యార్డ్ లో ఏర్పాటు చేయుటకు గాను అవసరమగు మూడు ఎకరముల స్థలమును కేటాయించుటకు గాను మరియు పైన తెలిపిన అంచనా మొత్తం 85.00 లక్షల రూపాయలకు గాను ఇదివరకే 45.50 లక్షల రూపాయలు రాష్ట్ర కాలుష్య నియంత్రణ మండలి ద్వారా మంజూరు అయినవి. మిగిలిన 39.50 లక్షల రూపాయలను రాష్ట్ర కాలుష్య నియంత్రణ మండలి ద్వారా మంజూరు కాబోయే నిధుల నుండి లేదా 15వ ఆర్థిక సంఘం నిధుల నుండి లేదా పురపాలక సాధారణ నిధుల నుండి ఖర్చు చేయుటకు గాను కాన్సిల్ వారి ముందస్తు అనుమతి కొరకు గా. చైర్మన్ పర్సన్ వారి ముందు వుంచడమైంది.

-2-


23/2/26


23/2/26


E.E 23/2/26


S.M
C.P.

COUNCIL AGENDA ITEM

The Executive Engineer of the Regional Pollution Control Board for the combined districts of Kurnool and Nandyal met the Executive Authority of Nandyal Municipality on the date: 09-12-2024 at the Nandyal Municipal Office and informed that an amount of Rs.45.50 lakhs would be sanctioned by the Pollution Control Board for undertaking environmentally friendly works within the jurisdiction of Nandyal Municipality. Accordingly, the Executive Authority was requested to send proposals for environmentally friendly works fromNandyal Municipality to the Regional Pollution Control Board for utilization of the said amount.

As stated above, in accordance with the instructions of the Executive Engineer of the Regional Pollution Control Board of the combined districts, proposals were sent by Nandyal Municipality on the date: 11-12-2024 for three works with estimates amounting to Rs.45.50 lakhs in respect of the funds to be sanctioned. However, the said proposals were examined by the Pollution Control Board, and keeping in view the instructions of the National Green Tribunal, it was orally suggested that fresh proposals be prepared and resubmitted for three types of other environmentally friendly works relating to processing of wet and dry waste or construction and demolition material processing. In accordance with the said instructions, on the date: 28-12-2024, estimates amounting to Rs.45.50 lakhs were prepared for three types of works as mentioned below, and the proposals were sent as follows.

Sl No.	Name of the proposed work	Estimated amount Rs.
1.	Providing of required Facilities (CC plot forms, Leachet Collection Pits and Vibrated screen) For avoiding of soil contamination by Wet Waste processing.	45,00,000/-
2.	Providing of C & D Plant for processing and recycling of Construction and Demolish Waste.	45,00,000/-
3	Site Clearance (Nearly 1.50 Acre) by Lifting and Disposal of existing old manure soils both sides (Back and Front) of ABC Shed in Existing Dump Yard.	45,00,000/-

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Among the above-mentioned proposals, the Member Secretary of the State Pollution Control Board examined and, keeping in view the instructions of the National Green Tribunal, orally informed that the work mentioned at Serial No.2, i.e., establishment of a Construction and Demolition Material Processing Plant, should be taken up. As per the instructions conveyed by the Member Secretary of the State Pollution Control Board, the Regional Pollution Control Board informed that necessary arrangements should be made to process construction and demolition material and to reuse the said material. Accordingly, estimates were prepared for making the required arrangements for processing construction and demolition material and for reusing the processed material, and the total expenditure was determined as Rs.85.00 lakhs. The proposals along with the said estimates were sent to the Regional Pollution Control Board vide letter No.Roc.No.07/2020/E1, dated: 14-11-2025.


In continuation of the above-mentioned proposals, the State Pollution Control Board, while submitting the schedule relating to civil, mechanical and electrical works to the Hon'ble National Green Tribunal on the date:23-12-2025, ordered that the Construction and Demolition Waste Processing Plant works should be implemented at the earliest as indicated in the said report. Further, for the supervision of the said works, a committee was constituted with the Hon'ble District Collector as Chairperson and members consisting of the Nandyal Revenue Divisional Officer, Municipal Commissioner, Nandyal, Zonal Manager APIIC and the Executive Engineer of the Regional Pollution Control Board. At the same time, orders were issued to take up the said works immediately, sanctioning Rs.45.50 lakhs as the first installment, and informing that the remaining Rs.39.50 lakhs would be paid from the funds of the Andhra Pradesh State Pollution Control Board. Accordingly, orders were issued to the District Collector and the Municipal Commissioner, Nandyal vide the Member Secretary, State Pollution Control Board letter No.52/APPCB/HO/ECS/KNL/2025, dated: 04-01-2026.

As per the letter sent by the District Regional Environmental Engineer on 13-02-2026, it was informed to all the committee members that the first review meeting under the chairmanship of the Hon'ble District Collector, who is also the Chairman of the Construction and Demolition Waste Processing Plant Committee, along with the committee members namely the Nandyal Town Revenue Divisional Officer, the Municipal Commissioner, Nandyal, the APIIC Zonal Manager and the Executive Engineer of the District Regional

Pollution Control Board, would be held on 18-02-2026 at the Hon'ble District Collector's camp office.

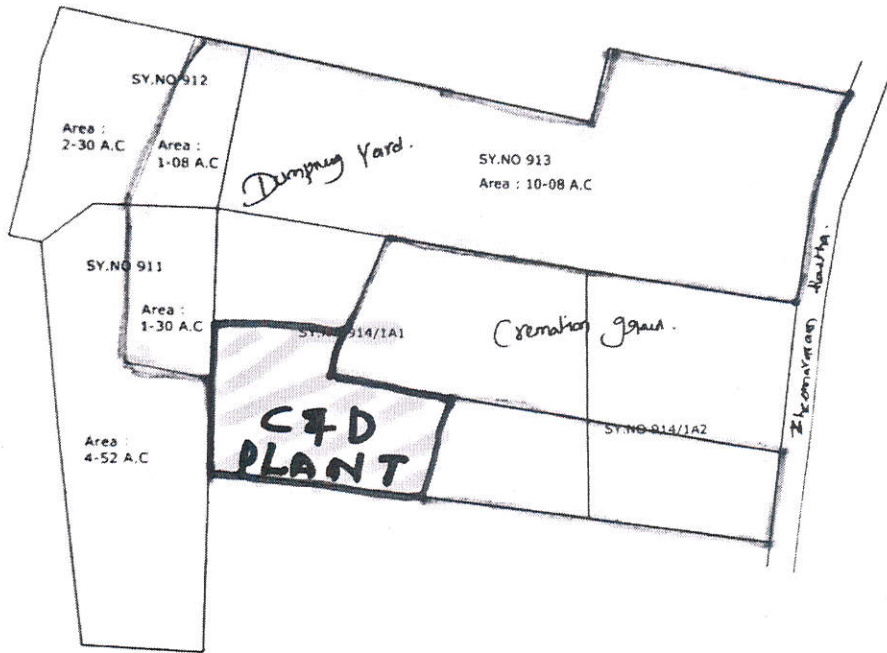
As per the letter of the Executive Engineer of the District Regional Pollution Control Board, a meeting was held on 18th February 2026 at the Hon'ble District Collector's office under the chairmanship of the Hon'ble District Collector and Committee Chairman, with all the committee members, to discuss the progress of the works relating to the Construction and Demolition Waste Processing Plant. The schedule for various stages of the said works had already been fixed earlier and sent to the Hon'ble National Green Tribunal, and in the said schedule it was indicated that the Construction and Demolition Waste Processing Plant could be completed by the month of September. However, the Hon'ble Chairman and District Collector ordered that the said works should be completed by the month of June. Further, for taking up the said works, the Regional Pollution Control Board informed the District Collector to allocate three acres of land at the Solid Waste Processing Plant near PV Nagar. Accordingly, the District Collector instructed the Municipal Commissioner to mandatorily allocate the required three acres of land for the said works and to take immediate action to commence the works.


In accordance with the instructions of the Hon'ble National Green Tribunal and the above orders, and as per the directions of the District Collector, it is proposed to allocate three acres of land required for establishing the Construction and Demolition Waste Processing Plant at the PV Nagar dumping yard in Nandyal town. Out of the above estimated amount of Rs.85.00 lakhs, Rs.45.50 lakhs has already been sanctioned by the State Pollution Control Board. The remaining Rs.39.50 lakhs is proposed to be met either from the funds to be sanctioned by the State Pollution Control Board or from the 15th Finance Commission funds or from the municipal general funds. Accordingly, the matter is placed before the Hon'ble Chairperson for obtaining prior approval of the Council.


Translated by:  17/2/26

INTROVERT Technologies

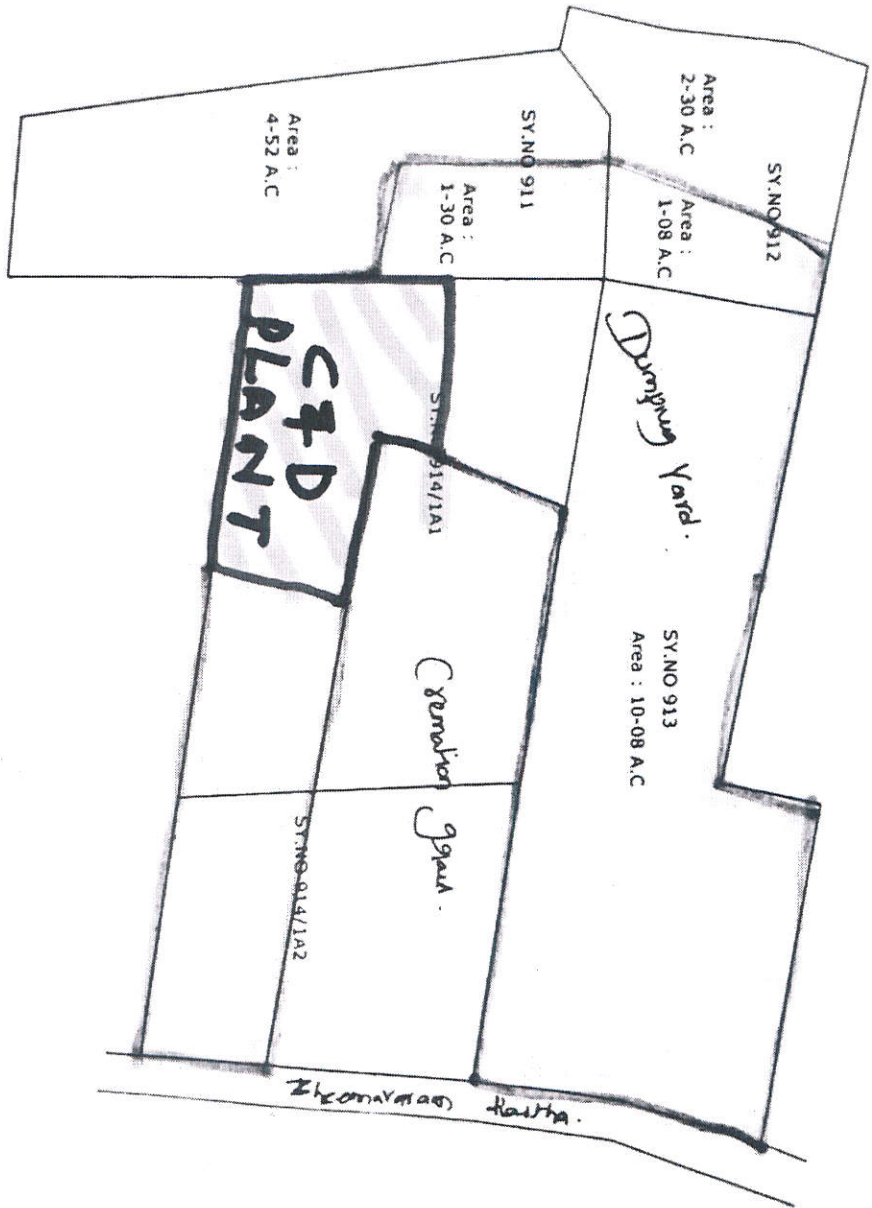
PRESENT STATUS ON SY.NOS 911,912& 913 OF MOOLASAGARAM VILLAGE OF NANDYAL MANDAL



 Proposed
C & D plant Site.


TOWN SURVEYOR
NANDYAL MUNICIPALITY

RESENT STATUS ON SY.NOS 911,912& 913 OF MOOLASAGARAM VILLAGE OF NANDYAL MANDAL




Est: 3.0

Acres

proposed

C&D plant site.


 25/1/24
 TOWN SURVEYOR
 NANDYAL MUNICIPALITY

Annexure - VII

**GOVERNMENT OF ANDHRA PRADESH
PUBLIC HEALTH AND MUNICIPAL ENGINEERING DEPARTMENT**

From
R. Ramamohana Reddy, M. Tech.,
Superintending Engineer,
Public Health Circle,
Anantapuramu.

To
The Municipal commissioner,
Nandyal Municipality,
Nandyal.

Letter No. DB/D1/5478/Nandyal-Mpty/2024, Dated: 28-03 -2026

Sir,

Sub:-Public Health Circle, Ananthapuramu – Nandyal Municipality – “Construction and Commissioning of the C&D Plant in Nandyal Municipality” - Estimate Technically Sanctioned- Pending remittance of user charges and S&TC charges -Copy Communicated-Regarding.

- Ref:** 1.Letter No.52/APPCB/HO/ECS/KNL/2025Dt.04-01-2026 of Member Secretary, APPCB Vijayawada.,
2.Hon'ble NGT (PB) Order Dt 23-12-2025in M.A No112/2024 in O.A 107/2020.
3.In anticipation orders Chairperson of Nandyal Municipality Dt.23-02-2026.
4.Municipal Commissioner, Nandyal Letter No: NDLMC -ENGS/118/2026 Dated:16-03-2026.

Anent to the reference 4th cited above, it is to inform that the Estimate for work “Construction and Commissioning of the C&D Plant in Nandyal Municipality, is Technically Sanctioned for an amount of Rs.85,00,000.00/- (Rupees Eighty Five Lakhs only) including statutory and all other provisions and subject to the condition that the genuineness of the quotations submitted shall be the responsibility of the Municipal Commissioner, Nandyal Municipality and registered under SE (PH) R.No.46 /2025-26 Dated: 28-03-2026.

Copy of the Technically Sanctioned Estimate is herewith communicated and the work shall be executed and operated as per Environment (Construction and Demolition) Waste Management Rules 2025 which is effective from 01-04-2026 and also as per guidelines and supervision of Andhra Pradesh Pollution Control Board (APPCB) Authorities.

In this connection, the Municipal Commissioner Nandyal is requested to pay the Scrutiny and Test Check Charges of Rs.70471.00/- and User Charges of Rs.70471.00/- in favour of Assistant Pay and Accounts Officer and adjusted to on account of District Public Health Engineering Officer ,Public Health Nandyal.

Encl: As above

Yours faithfully,
Sd/-R Ramamohana Reddy
Superintending Engineer,
Public Health Circle, Anantapuramu.

//T.C.F.B.O//

[Handwritten Signature]
28/3/26

Deputy Superintending Engineer
Public Health circle, Ananthapuramu.

[Handwritten Signature]

NANDYAL MUNICIPALITY										
Name of the Work:- Construction and Commissioning of the C&D Processing Plant in Nandyala Municipality.										
Estimate Amount: Rs. 8500000.00 Lakhs/-										
Detailed- Estimate										
Sl. No	Description of Work	Measurements				Quantity	Rate	Amount		
		No	L	W	D					
1	2	3	4	5	6	7	8	10		
1	Engaging of Shovel 0.85 cum 110 hp / Hydraulic Excavator for site cleaning by lifting of old Garbage from road level to Natural Ground level for Foundation at Proposed C&D plant site.									
	Lifting of old Garbage	1	X	3	8					
						24.00				
						24.00	Hours	4098.68		98368.00
2	Engaging of Tipper 5 / 5.5 cum for site cleaning by lifting of old Garbage from road level to Natural Ground level for Foundation at Proposed C&D plant site.									
	Shifting of Garbage	2	X	3	8					
						48.00				
						48.00	Hours	1462.79		70214.00
3	Earthwork in excavation for structures as per drawing and technical specifications Clause 305.1 including setting out, construction of shoring and bracing, removal of stumps and other deleterious material and disposal upto a lead of 50 m, dressing of sides and bottom and backfilling in trenches with excavated suitable material as per Technical Specification 305 MORD / 304 MORTH for Mechanical Means.									
	For Retaining Wall	1	X	1	4.60	0.65	1.50	4.49		
	Wing Walls	1	X	2	2.60	0.65	1.50	5.07		
	For Hopper area	1	X	4	0.65	0.65	1.50	2.54		
	For Crusher and Vibrator Screener	2	X	4	0.80	0.80	1.50	7.68		
	Foundations for Conveyor									
	For Main Conveyor crusher to screener	1	X	4	1.50	0.50	1.00	3.00		
	For Return Conveyor	1	X	4	1.20	0.50	1.00	2.40		
	Other 3 Nos for different siz of materials	3	X	3	1.20	0.50	1.00	5.40		
								0.43		
								31.00	Cum	130.95
										4059.00
4	- Supply and Filling with Sand Filling complying with standard specifications including cost and conveyance of dust to site of work labour charges watering tamping, ramming etc complete and as directed by the Engineer-in-Charge of the work									
	For Retaining Wall	1	X	1	4.60	0.65	0.10	0.30		
	Wing Walls	1	X	2	2.60	0.65	0.10	0.34		
	For Hopper area	1	X	4	0.65	0.65	0.10	0.17		

	For Crusher and Vibrator Screener	2	X	4	0.80	0.80	0.10	0.51			
	Foundations for Conveyor										
	For Main Conveyor crusher to screener	1	X	4	1.50	0.50	0.10	0.30			
	For Return Conveyor	1	X	4	1.20	0.50	0.10	0.24			
	Other 3 Nos for different siz of materials	3	X	3	1.20	0.50	0.10	0.54			
								2.40	Cum	1266.35	3037.00
5	Providing Plain Cement Concrete nominal mix (1:4:8) in open foundations using 40 mm nominal size Graded hard stone aggregate, mechanically mixed, placed in foundation and compacted by vibration including curing for 14 days complete as per drawings and technical specifications. etc., complete and as directed by Engineer in Charge of work.										
	For Retaining Wall	1	X	1	4.60	0.65	0.10	0.30			
	Wing Walls	1	X	2	2.60	0.65	0.10	0.34			
	For Hopper area	1	X	4	0.65	0.65	0.10	0.17			
	For Crusher and Vibrator Screener	2	X	4	0.80	0.80	0.10	0.51			
	Foundations for Conveyor										
	For Main Conveyor crusher to screener	1	X	4	1.50	0.50	0.10	0.30			
	For Return Conveyor	1	X	4	1.20	0.50	0.10	0.24			
	Other 3 Nos for different siz of materials	3	X	3	1.20	0.50	0.10	0.54			
								2.40	Cum	5157.62	12368.00
6	Providing High Yield Strength Deformed (HYSD)/ Thermo Mechanically Treated (TMT) / Mild steel (MS) bars (Fe 500 grade as per IS 1786-1979) of different diameters for RCC works , including labour charges for straightening, cutting, bending to required sizes and shapes, placing in position with cover blocks of approved materials and size and tying and lap-splicing with binding wire of 18 SWG, forming grills for reinforcement work as per approved designs and drawings, including cost and conveyance of steel bars, including all wastages such as overlaps, couplings, chairs, spacer bars including cost and conveyance of binding wire, cover blocks and all incidental, operational, labour charges such as cutting, bending, placing in position, tying including sales and other taxes on all materials etc., complete for finished item of work.										
	For Concrete Quantity @ 100kg/Cum	1	X	1	47.00		100.00	4699.55			
								0.45			
								4700.00	Kg	83.55	392685.00
7	Supply and delivery of Bolt and Nuts with Double washers including cost and conveyance etc,complete But Excluding taxes,(1"25mm) (MAT-08262)										

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	For Foundation Bolts												
	For Hopper, Crusher, Screener and Conveyors 25mm dia 0.60 to 0.75m Long	1	X	1	170.00				170.00				
									170.00	Kg	188.05	31969.00	
8	RCC M- 20 Nominal mix (Cement: fine aggregate: coarse aggregate) corresponding to Table 9 of IS 456 using 20mm size graded machine crushed hard granite metal (coarse aggregate) from approved quarry including cost and conveyance of all materials like cement, fine aggregate (sand) coarse aggregate, water etc., to site and including Seigniorage charges, sales & other taxes on all materials including all operational, incidental and labour charges such as machine mixing, laying concrete, curing etc., complete but excluding cost of steel and its fabrication charges for finished item of work, but excluding centering, shuttering. etc., complete.												
	A) FOOTINGS,												
	For Retaining Wall Footing	1	X	1	4.40	1.50	0.20		1.32				
	For Retaining Wall Footing	1	X	2	3.00	1.50	0.20		1.80				
	For Vertical Stem of Retaining wall (B=0.45+0.3)/2	1	X	1	4.10	0.38	6.60		10.15				
	For Vertical Stem of wing walls (B=0.45+0.3)/2	1	X	2	3.00	0.38	6.60		14.85				
	For Crusher Basement pedestal	1	X	4	0.60	0.60	2.20		3.17				
	For Vibrator Screener	1	X	4	0.60	0.60	2.20		3.17				
	For Hopper foundation	1	X	4	0.45	0.45	2.20		1.78				
	For Main Conveyor crusher to screener	1	X	4	1.20	0.30	2.00		2.88				
	For Return Conveyor	1	X	4	1.00	0.30	2.00		2.40				
	Other 3 Nos for different siz of materials	3	X	3	1.00	0.30	2.00		5.40				
									0.08				
									47.00	Cum	10405.07	488991.00	
9	Construction and Demolition Waste Recycling Plant-15-20 TPD												
	9a .FEEDER HOPPER: For Raw material Loading By Hydraulic Vehicle or Other Vehicles. Sepecification: Capacity: units 5.0 to 6.0 Cum, Lenght:2.50m, Width: 2.50m, Height:1.0m From tapered portion of the hopper, Materail: MS Structural Members and MS Sheets.(Heavy-duty Mild Steel (MS) is standard, often utilizing high-strength wear-resistant steel (e.g., HB450) liners to handle hard rock, ore, and concrete.) Overall Height From Ground level: 6.50m to 8.0m, Including all accessories includind One Coat metal Primaer and 2 Coats of Enamel Paint, Exept Civil Work.												
	9b. FEEDER: Type: Grizzly, Capacity: 10 - 15 MTph, Maximum Feed Size: Up to 300mm, Motor Power: 5HP, Dimensions (Width): 900mm - 1800 mm, Frame with ISMC and top and bottpm sheets 4mm and 6mm Ms Sheets, Width Matching: The feeder width should match the crusher's feed opening (within 6 inches) to prevent overloading. Including all accessories includind One Coat metal Primaer and 2 Coats of Enamel Paint, Exept Civil Work..												
	9c.Single Toggle JAW Crusher: SIZE: 24"X12" (Feed Opening: Width:610mm,Gap:305mm), FRAME Consists of Fully bolted dowelled 4 pics structure. front and rare frames are cast with heigh strength steel, and side plates are machined structural plates. JAWS: Reversible heigh quality graded manganese steel alloy jaws, the back faces of jaws machined for proper seating and firm support.Main Shaft: Constructed from high-grade forged steel (often EN-8 or EN-9 series) with diameter range of 100mm to 120mmalloy steel forged, Heat treated precision machined with												

high quality surface finishing. **Bearings:** FAG or SKF Heavy duty self aligning double row bearings on swing jaw and main frame. **Jaw Plates:** Reversible manganese steel plates on machined seats. **Toggle System:** Includes a single toggle plate acting as a safety element. **Adjustment:** Often utilize hydraulic-aided or shim-based adjustment for the closed-side setting. **Weight:** Highly variable, ranging from ~3.4 to 4.0 Metric tons (small). **Drive:** Pully With Belts, **Power Requirement:** Ranges from 22 kW (30 HP). **Maximum Feed Size:** 350mm jaw opening might accept 300mm material) **Capacity:** 15 to 20 TPD, including all accessories including One Coat metal Primer and 2 Coats of Enamel Paint, Except Civil Work.

9d. Crushed Material Conveyor: From Crusher to Vibrator screener. **Specification:** **BELT:** Belt Length: 12m / 40', Belt width: 600mm, Belt Thickness: 8mm, Belt Play: 3 Play, Make: Hindustan/Bando/ (An ISO-certified firm producing industrial-grade rubber conveyor belts). **Structure:** Side Frames and Vertical Legs: ISMC: 75X40X4.4mm, 12m length and vertical supports at a span of 3.0 to 3.50m Based on Site condition. **MAKES:** JSW, VIZAG, SAIL, TATA. **Rollers:** Conveyor idler rollers 76mm 3sets at 1.0m interval center to center and bottom return conveyor 60mm dia and 800mm length. **Pillowblocks:** 4 No's Consists of a cast iron housing and a SKF-211 insert bearing, Suitability: Suitable for constant and alternating rotation, Lubrication: Pre-lubricated and sealed for easy installation. **Drums:** 2 No's 220mm dia and 800mm length with rubber encasing. **Conveyor Drive:** Motor Power: 5 HP (3.7 kW, Motor Type: 3-Phase AC Induction Motor (Squirrel Cage), Voltage: 415 V ± 10% (Standard Industrial), Efficiency: IE2 (Energy Efficient), Mounting: Foot Mounted. Protection: IP55 or IP54 (Dust/Waterproof for industrial environments). **Makes:** Crompton, Havells, ABB, Kirloskar, CG. **Gearbox Type:** Vertical Worm, **Gear Ratio:** angles typically from around 20:1 achieve desired conveyor speed. Output Speed (RPM): Typically 20 to 25 RPM. Including all accessories including One Coat metal Primer and 2 Coats of Enamel Paint, Except Civil Work. Any ISO certified Makes:

9e. Vibrating Screener: Screen Box/Basket: Capacity: Ranges 15 to 20 TPD, Screen Size: 3m X 1.20m (10'x4') The rigid structure housing the four decks, often designed with heavy-duty steel side plates, welded beams, and abrasion-resistant liners. **Screening Media (3 Decks):** Above 12mm to 20mm, above 6mm to below 12mm, Below 6mm to 0.0mm, screening surfaces, which can be perforated plates of 8mm thickness. **Vibrating Unit/Exciter:** A single or dual-shaft mechanism with eccentric weights that generates a circular vibration motion. **Suspension System:** Springs (coil) that support the screen box and isolate vibrations from the main structure. **Motor and Drive:** A vertically or horizontally mounted electric motor 7.5kW (10 HP) that drives the shaft. **RPM (Frequency):** 850 - 1000 RPM.

8f. Conveyors for Screening material: 3 No's for type of Materials (12mm to 20mm, 6mm to below 12mm. Below 6mm to 0mm) **BELT:** Belt Length: 10.0m / 33', Belt width: 500mm, Belt Thickness: 8mm, Belt Play: 3 Play, Make: Hindustan/Bando/ (An ISO-certified firm producing industrial-grade rubber conveyor belts). **Structure:** Side Frames and Vertical Legs: ISMC: 75X40X4.4mm, 10.0m length and vertical supports at a span of 3.0 to 3.50m Based on Site condition. **MAKES:** JSW, VIZAG, SAIL, TATA. **Rollers:** Conveyor idler rollers 76mm 3sets at 1.0m interval center to center and bottom return conveyor 60mm dia and 500mm length. **Pillowblocks:** 4 No's Consists of a cast iron housing and a SKF-211 insert bearing, Suitability: Suitable for constant and alternating rotation, Lubrication: Pre-lubricated and sealed for easy installation. **Drums:** 2 No's 220mm dia and 500mm length without rubber encasing. **Conveyor Drive:** Motor Power: 3 HP (2.25 kW, Motor Type: 3-Phase AC Induction Motor (Squirrel Cage), Voltage: 415 V ± 10% (Standard Industrial), Efficiency: IE2 (Energy Efficient), Mounting: Foot Mounted. Protection: IP55 or IP54 (Dust/Waterproof for industrial environments). **Makes:** Crompton, Havells, ABB, Kirloskar, CG. **Gearbox Type:** Vertical Worm, **Gear Ratio:** angles typically from around 20:1 achieve desired conveyor speed. Output Speed (RPM): Typically 20 to 25 RPM, Including all accessories including One Coat metal Primer and 2 Coats of Enamel Paint, Except Civil Work, Any ISO certified Makes:

<p>9g. Return Conveyor for Over size Material: From Vibrator screen to Crusher: BELT: Belt Length: 10.0 to 12.0m /33' to 40', Belt width: 500mm, Belt Thickness:8mm, Belt Play: 3 Play, Make: Hindustan/Bando/ (An ISO-certified firm producing industrial-grade rubber conveyor belts). Structure: Side Frames and Vertical Legs: ISMC:75X40X4.4mm, 10.0m length and vertical supports at a span of 3.0 to 3.50m Based on Site condition.MAKES: JSW,VIZAG,SAIL,TATA. Rollers: Conveyor idler rollers 76mm 3sets at 1.0m interval center to centre and bottom return conveyor 60mm dia and 500mm length. Pillowblocks: 4No's Consists of a cast iron housing and a SKF-211 insert bearing, Suitability: Suitable for constant and alternating rotation, Lubrication: Pre-lubricated and sealed for easy installation.Drums: 2 No's 220mm dia and 500mm length without rubber encasing. Conveyor Drive: Motor Power: 3 HP (2.25 kW, Motor Type: 3-Phase AC Induction Motor (Squirrel Cage),Voltage: 415 V ± 10% (Standard Industrial), Efficiency: IE2 (Energy Efficient), Mounting: Foot Mounted. Protection: IP55 or IP54 (Dust/Waterproof for industrial environments). Makes: Crompton,Havells,ABB,Kirloskar,CG. Gearbox Type: Vertical Worm, Gear Ratio:anges typically from around 20:1 achieve desired conveyor speed. Output Speed (RPM): Typically 20 to 25 RPM, Including all accessories including One Coat metal Primaer and 2 Coats of Enamel Paint, Exept Civil Work, Any ISO certified Makes:</p>										
<p>9h.Control Pannel: Fabrication ,transportation and and supply of Floor mounted control panel board with suitable size made of 18 SWG CRCA sheet steel enclosure, 14 SWG mounting plate for cable entry fabricated , painted with two coats of Red oxide primer and two coats of Grey paint, lock and key arrangements two side louvres with weld mesh inside etc., complete consisting of the following equipment with all internal wiring using LAURITZ KNUDSEN (FORMERLY L&T) / Finolex copper FRLS cables of suitable size and capacity and cable clamp etc complete for 3 phase motor sets. Total Connected Load: ~80 HP (~60 kW) (60 HP +20 HP for Future extension Load), Operating Voltage: 415V AC ± 10%, 3-Phase, 50Hz, IP55 protection, Main Breaker: 160A or 200A TPN MCCB (Moulded Case Circuit Breaker) with Shunt Trip,Busbar: Aluminum Busbar rated for 150-200A (suit 80HP + margin). Motor Starters (DOL/SD): Crusher (30HP): Star-Delta Starter (Automatic with timer), Screen (10HP): DOL Starter, Feeder (5HP): DOL Starter, Conveyors (5 x 3HP): DOL Starter. Protection Components: Individual Motor Protection Circuit Breakers (MPCBs) for each motor. Phase Failure Relay (PFR) / Single Phasing Preventer. Overload Relays (OLR) for all motors. Surge Protection Device (SPD). Control Logic & Safety: Sequence Start-Stop (Crusher -> Screens -> Feeders) to prevent clogging. Emergency Stop Buttons (Multiple, wired in series). Interlocking between Conveyor-Screen-Crusher (If one stops, all upstream stop).Instrumentation & Controls: Ammeter and Voltmeter with Selector Switches for each phase. Start/Stop Push Buttons, Indicating Lights (Running, Trip, Power On). Cable Entry: Bottom or Top with Gland Plate. Note: A 4-pole or 3-pole MCCB should be chosen based on the total load plus at least 25% for starting surge currents, typically around 160A-200A. Makes: Lauritz Knudsen (formerly L&T)- D shine / Schneider-NS NSX/Legrand -DP X3/ Siemens-3VL /Hager-h3/C&S -Winbreak2Makes of Meters : Schneider (Conzerve) / Lauritz Knudsen (formerly L&T) /Elmeasure / Siemens.</p>										
<p>Supply, delivery, installation, and trial run of the complete setup of the C&D Processing Plant as per the above specifications, including proper signage for each item and water suppression arrangements.</p>										
			1	X	1	Set			1.00	
									1.00	1Set 5828256.00 5828256.00
10	<p>Supply and transportation of following XLPE insulated, 1100V grade armoured aluminum UG cable with 3.5 core 95 sqmm as per specification confirming to IS:7098 (Part - I)/1554-I, Makes: As per list of recommended brands as category I.Torent / Universal / Unicab / Havells / Finecab / KEI / Gloster/ Polycab /RR Kabel/ Fortune Art /KEC Asian Cables/Orbit/Avocab /Gemscab /Batra Henlay.</p>									
	From Main supply Board to Pannel Board.		1	X	1	100.00			100.00	
									100.00	Rmt 680.00 68000.00
11	<p>- Construction of Gravel by providing well graded material, spreading in uniform layers with motor grader on prepared surface, mixing by mix in place method with rotavator at and compacting with three wheel 80-100 kN static roller / Vibratory Roller 80-100 kN capacity to achieve the desired density, complete as per Technical Specification Clause 402 MORD</p>									
	For Hopper Approach Ramp		1	X	1	30.00	3.50	0.40	42.00	
									3.00	
									45.00	Cum 1090.64 49079.00

	TOTAL									7047026.00
12	Provision for Seignorage charges									11754.00
13	Add DMF Charges@30%									3526.00
14	Add MERIT Charges@2%									235.00
	TOTAL									7062541.00
15	Add NAC @0.10%									7063.00
	TOTAL									7069604.00
15	Add GST @18.0%									1272529.00
16	Provision towards Scrutiny charges @1%									70470.00
17	Provision towards User Charges @1%									70470.00
18	Provision towards OPMS @0.15%									10571.00
19	Provision for Unforsseen item charges									6356.00
	GRAND TOTAL									8500000.00

Sd/-
ASSIST EXECUTIVE ENGINEER
NANDYAL MUNICIPALITY

Sd/-
DY EXECUTIVE ENGINEER,
NANDYAL MUNICIPALITY

Sd/-
EXECUTIVE ENGINEER,
NANDYAL MUNICIPALITY

The Municipal Chairperson, Nandyal Municipality Vide Inantipation orders Dt.23-02-2026 has accorded Adminstrative sanction to the above work with the Estimate cost of Rs 39,50,000.00/- (Thirty Nine lakhs fifty thousand Only) towards "construction and Commissioning of C&D Plant in Nandyal Municipality under General Funds/15th Finance Commission/APPCCB and Andhra Pradesh Pollution Control Board has released an amount of 45.50 lakhs towards above work totalling an amount of Rs 85.00 Lakhs for Adminstration Sanction.

The Estimate is Technically sanctioned for Rs 85,00,00.00/- (Eighty Five Lakhs only) Registered under SER(PH) No: 46/2025-26 Dated 28-03-2026 with SOR 2025-26 ,Subject to the Responsibility of Municipal Engineer for Genuiness and correctness of Quotation rates adopted for Non -SOR items

Sd/- R.RAMAMOHANA REDDY
Superintending Engineer
Public Health Ananthapuramu.

// T.C.F.B.O //
Deputy Superintending Engineer,
Public Health Circle,
Ananthapuramu

H. Blosheed.

